

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

STARRED QUESTION NO:171

ANSWERED ON:02.08.2001

POLICY ON IMPORT OF LNG

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Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government have prepared Liquefied Natural Gas Policy;

(b) if so, the details thereof;

(c) the time by which it is likely to be implemented and the countries from which LNG is likely to be imported;

(d) whether the Government has now proposed that regulator will not fix any ceiling on import price of LNG;

(e) whether his Ministry and Department of Economic Affairs have worked out the demand and supply position of LNG for the next 10 years while freezing location and sizes of all future LNG terminals; and

(f) if so, the details thereof?

Answer

MINISTER OF PETROLEUM & NATURAL GAS (SHRI RAM NAIK)

(a) to (f) On consideration of the recommendations of Group of Officers, the Committee of Secretaries in its meeting held on October 11,2000 recommended formulation of an Integrated Liquefied Natural Gas (LNG) Policy covering various aspects including Regulation, LNG shipping and fiscal regime. A proposal in this behalf is under active consideration of the Government.